COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 43 of 2019 &
IA NO. 199 OF 2019

Dated : 5th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of :

Kindle Engineering and Construction Private Ltd … Appellant(s)
Vs.
Torrent Power Limited & Anr. … Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Sahai
Ms. Pooja Priyadarshini
Mr. Nived V.

Counsel for the Respondent(s) : Mr. Hardik Luthra
Mr. Alok Shukla

Mr. C.K. Rai
Mr. Sachin Dubey for R-2

ORDER

List the matter for hearing on ***05.11.2019***.

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/mkj